

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 318
(IB)- 2130(ND)2019

IA/3356/2020 IA/2809/2020 IA/3408/2020 IA/3356/2020
IA/3123/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.09.2020

CORAM:

SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Tarun Singhal, Adv. in IA/3408/2020

For the Respondent : Mr. Rajesh Gautam, Adv.

**For Suspended Board
Of Directors : Mr. Sumesh Dhawan, Mr. Vatsala Kak, Mr.
Ankit Bajpai**

For the R.P : Mr. P. Nagesh, Mr. Milan Singh Negi, Advs.

For the CoC : Mr. Ranjan Grover

For Greater Noida : Mr. U.N Singh

ORDER

Renotify this case on 11th September, 2020

— *Sd* —

(L.N. GUPTA)
MEMBER (T)

— *Sd* —

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)